NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 83/2017 & IA 26/2017 in C.P. No. 30/241-242/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Chimanlal Ramji Savla & Ors.

V/s.

Flagship Realty Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. NATASHA LUTARIA	AIN.	PETITIONER	ataha.
2. Kunal ? Vaishhav	Advocate	Rug No. 143	Vou ?

ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents No.1 and 3.

Petitioner Counsel represented that respondent no. 8 died.

Petitioner shall take steps to implead LR's of Respondent no. 8.

List the matter on 16.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.